

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No. 332/00285/2016
This the 18th day of December, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A

V.K. Khetrapal, aged about 57 years, son of Late Vishwanath Khetrapal, R/o C-54, Sector - F, LDA Colony, Kanpur Road, Lucknow.

..... Applicant
By Advocate: Sri R.C Saxena

VERSUS

1. Union of India through Director General, RDSO, Manak Nagar, Lucknow.

2. Director General, RDSO, Manak Nagar, Lucknow.

..... Respondents
By Advocate: Sri Rajendra Singh

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned Counsel for the applicant very fairly states that the matter has become infructuous as the applicant herein has already been retired. He further states that this matter may be dismissed having been infructuous.

2. Accordingly, the interim protection granted earlier stands vacated and the O.A stands dismissed having been infructuous.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

RK